

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.323
IB-507(ND)/2022

IN THE MATTER OF:

M/s. KarurVysya Bank

Vs.

Mamta Gupta

.... **APPLICANT/PETITIONER**

.... **PERSONAL GUARANTOR**

SECTION

U/s 95(1)

Order delivered on 12.10.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Vijay Kumar Advocate.

For the Respondent : Mr. Mohit Chaudhary, Mr. PrakharMital, Advocates.

ORDER

List the matter on **23.11.2023**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)